

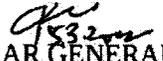
RAJASTHAN HIGH COURT

Date – 15.03.2022

NOTIFICATION

In partial modification of earlier Notification No.Actts(Estt.)/HC/Misc./Corona/2022/372 dated 05.02.2022, in view of improvement of conditions arising out of Covid-19 cases and relaxation in conditions imposed by the State Government in recent guidelines, it is hereby notified that henceforth the entry of Law Interns in the court premises is allowed subject to strict compliance of Covid-19 guidelines.

By Order

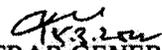

REGISTRAR GENERAL

No. Actts(Estt.)/HC/Misc./Corona/2022/701

Date – 15.03.2022

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Addl. Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, the Bar Association, Jaipur.
11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. At New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. Sr. Technical Director/Technical Director, NIC, Rajasthan High Court Jodhpur/Jaipur Bench for uploading it on the website of Rajasthan High Court.


REGISTRAR GENERAL